

(c) the action taken by the Bharat Coking Coal Limited on the recommendations contained in the Banerjee Committee's Report?

THE MINISTER OF ENERGY AND MINISTER OF STEEL AND MINES (SHRI VASANT SATHE): (a) to (c). In its report, the Banerjee Committee which went into the working of Bharat Coking Coal Limited has, *inter-alia*, observed that there is an element of over population and under utilisation of manpower. The Committee has also made certain recommendations for improving upon the manpower situation in the company.

The report of the Committee is under examination in consultation with Coal India Limited.

Report of Working Group on Tehri Dam

9142. SHRI H.M. PATEL: Will the Minister of ENERGY be pleased to state:

(a) whether the working group on Tehri Dam has submitted its final report;

(b) if so, the details thereof

(c) whether Government have processed the report; and

(d) if so, the action taken on the report?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) and (b). A Committee of Experts studied the environmental, rehabilitational, geological/geo-morphological and seismic aspects of the Tehri project and has concluded that adequate data and studies have been made to arrive at a safe and economic engineering structure and adequate technical expertise is available to deal with the design and construction of the project. The safety aspect of the dam has also been looked into.

(c) and (d). After considering the report

Government has cleared the project for implementation.

Executives in Oil India Limited

9143. PROF. PARAG CHALIHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total number of executives in Oil India Limited at present; and

(b) the number out of them who are from the North-Eastern Region?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT): (a) 1061.

(b) 527.

Assistance to sick Small Scale Industries

9144. SHRI MOHANBHAI PATEL: Will the minister of INDUSTRY be pleased to state:

(a) whether Government have sponsored any scheme on Margin Money Assistance to sick small scale industrial units in the country;

(b) if so, the details of the scheme;

(c) the number of small scale industrial units which are facing sickness in each State;

(d) the details of assistance given to each State under the scheme during the year 1986-87; and

(e) the number of sick industrial units which received the assistance in each State during the said period?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and